

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 33 of 2020 (SZ)**

**With**

**Original Application No. 255 of 2020 (SZ)**

Tribunal on its own motion  
Suo Motu based on the news item in  
Dinamalar Chennai newspaper dated 10.02.2020,  
"Stagnation of Drainage Water in  
Velachery, Veerangal Canal –  
People suffer from Respiratory Problem"

And

The District Collector,  
Chennai District,  
District Collectorate Office,  
No.62, Rajaji Salai, 4th Floor,  
Chennai and Ors.

..Respondent(s)

**With**

Tribunal on its own motion-  
SUO MOTU Based on the News item in  
Dinamalar Newspaper, Dated 06.11.2020, Chennai Supplementary,  
"Rising of New Buildings in Water ways, Danger to Velachery  
Due to Callousness of officials."

And

- 1) The Chief Secretary to Govt. of Tamil Nadu  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 2) Additional Chief Secretary to Govt. of Tamil Nadu,  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009

  
AREA ENGINEER - XIII  
C. M. W. S. S. Board  
42 1st Main Road,  
Indira Nagar, Adyar,  
Chennai - 20.

  
Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.

- 3) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 4) The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 5) Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building, Chennai – 600 003.
- 6) Chennai Metropolitan Water Supply & Sewerage Board,  
Rep, by its Managing Director,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai 600 031.
- 7) The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600032
- 8) The District Collector  
Chennai District,  
District Collectorate Office,  
No. 62, Rajaji Salai, 4th Floor,  
Chennai 600 001.
- 9) The Thasildar,  
Velachery Taluk Office,  
Periyar Nagar Extension,  
Seva Nagar, Velachery,  
Chennai, Tamil Nadu 600 042.

..Respondent(s)



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Indira Nagar, Adyar.  
Chennai - 20.



Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.

**REPORT FILED ON BEHALF OF THE 6<sup>th</sup> RESPONDENT**

I, D.Mythily, Daughter of Thiru. T. Dharman Hindu aged about 56 years now working as Superintending Engineer (South) of Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (South) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and representing the 6<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.
2. I humbly submit that the Tamil Daily "Dinamalar" published a report on 06.11.2020 under the caption "(நீர்வழிப்பாதையில் எழும்பும் கட்டிடங்கள்) "Rising of New Buildings in Waterways, Danger to Velachery due to Callousness of officials."
3. I humbly submit that this Hon'ble Tribunal has taken the case on Suo Motu and registered in the Tribunal vide OA No.255/2020 (SZ) and has passed an order dated 15.12.2020 as follows:-

*"...9. So, In order to ascertain the real nature and the genuineness of the allegations made and its impact on environment, we feel it appropriate to appoint a joint committee comprising of (1) the District Collector, Chennai District, or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate deputed by the District Collector, (2) a Senior Officer from the Public Works Department (PWD) and Water Resources Organization (WRO) not below the rank of superintending Engineer of that area, (3) a Senior Officer from Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB) (4) a Senior Officer*

  
AREA ENGINEER - VIII  
C. M. W. S. S. Board  
42 1st Main Road  
Indira Nagar, Adambakkam  
Chennai - 20.

  
Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.

from Greater Chennai Corporation and (5) a Senior Officer from Tamil Nadu Pollution Control Board (TNPCB) deputed by its Chairman to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

10. The Public Works Department (PWD) and Water Resources Organization (WRO) will be the nodal agency for co-ordination and for providing all necessary logistics for this purpose.

14. The committee is also directed to ascertain as to whether there is any deficiency in sewage system in that area which is likely to mix the rain water during monsoon, so as to cause health hazards in that area and if so what are

the remedial measures to be taken to avoid the same permanently....”

4. I humbly submit that when the above case came up for hearing on 07.03.2022, this Hon'ble Tribunal has given direction as follows:

“The District Collector - Chennai is having a great role to play, being a revenue head in this regard. So, the District Collector – Chennai, Commissioner – Greater Chennai Corporation, Managing Director – Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) and the Tamil Nadu Pollution Control Board are directed to file their independent further reports cum action taken reports to remedy the situation”.

5. I humbly submit that In this regard, it is stated that there is sewerage system in Velachery area (Division-178 & Division-179). It is also stated that the sewage from this area is not let out in Veerangal odai. The sewage generated in that area is collected through the sewerage system and treated in Perungudi sewage treatment plant (STP). The adjoining area of the Velachery Railway Station viz Bhuvaneshwari nagar, V.G.P Selva nagar, Anna nagar, Venus colony, Srinivasan nagar, Ram

  
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C.M.W.S.S. Board  
No. 1, Pumping Station  
Chintadripet, Chennai...

nagar and Murugu nagar is functioning properly and there is no deficiency in the sewerage system . In addition, the sewer system is being cleaned/ desilted regularly with the Desilting machines, Jet Rodding machine and Super sucker machines. Further, the GCC has constructed Storm water Drain (SWD) in the above mentioned streets and maintaining the same.

It is therefore humbly prayed that the Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render Justice.

  
AREA ENGINEER, XIII  
C. M. W. S. S. Board  
42 1st Main Road,  
Indira Nagar, Adyar,  
Chennai - 20.

Solemnly affirmed at Chennai

on this 30<sup>th</sup> day of March, 2022

and signed his name in my

presence.

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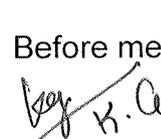
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Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.

Before me

  
K. Appi. Pr. No: 702/06  
No. 16, Law Chambers,  
High Court,  
Building, Ch-104.

Advocate, Chennai

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TRIBUNAL  
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The Chief Secretary to Govt. of Tamil Nadu  
Govt. Secretariat, Fort St. George  
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8 others

**REPORT FILED ON BEHALF OF THE  
6<sup>th</sup> RESPONDENT**

Mr. G. JANAKIRAMAN

Counsel for 6<sup>th</sup> Respondent